



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,10th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
29	WP(C)/6640/2024 B/O	DR ANUSHUYA SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	SC, N M C SC, HEALTH
HEARING				
30	WP(C)/2177/2021 FIXED	JIMPI BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	SC, ELEM. EDU SC, SCERT, ASSAM MR. N C DAS (R 4) MR. A DAS (R 4)
	WITH I.A.(Civil)/1070/2021 in WP(C)/2177/2021	HEM CHANDRA RABHA Versus JIMPI BORAH AND 3 ORS	MR. N C DAS MR. A DAS	SC, ELEM. EDU SC, SCERT, ASSAM MR A D CHOUDHURY
31	WITH WP(C)/7626/2022	JIMPI BORAH Versus THE STATE OF ASSAM AND 2 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	SC, ELEM. EDU SC, SCERT, ASSAM

LEAVE NOTE OF ADVOCATES FOR 10/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
58	Bail Appln./3747/2024 (CONNECTED WITH ITEM NO. 39 IN THE DAILY CAUSE LIST), FIXED	NAZIR HUSSAIN Versus THE STATE OF ASSAM	MR. A HUSSAIN MR. K M HASSAN	PP, ASSAM
59	Bail Appln./3731/2024	AMARJYOTI KALITA Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
60	Bail Appln./3749/2024	AFSAR ALI AND ANR. Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI G BORO	PP, ASSAM
61	Bail Appln./3803/2024 B/O	PRANAB KUMAR GHOSH Versus CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	SC, CBI
BAIL HEARING (BA)				
62	Bail Appln./3628/2024 FIXED	GAJEN LIMBU Versus CENTRAL BUREAU OF INVESTIGATION	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN	SC, CBI
BAIL HEARING				
63	AB/3019/2024 BY SLIP	BUBUL KALITA Versus THE STATE OF ASSAM	MR A V SINGH MR W R MEDHI MR P TALUKDAR	MR. P K SARMA (INFORMANT) MS R SAHIN(INFORMANT) PP, ASSAM
64	AB/3027/2024 BY SLIP	MOSTAFA ALI Versus THE STATE OF ASSAM	T A LASKAR A BORBHUYAN	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
8	WP(C)/6277/2024 B/O	M/S GATTANI INDUSTRIES AND ANR Versus THE UNION OF INDIA AND 5 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA	DY.S.G.I. SC, INDUSTRIES AND COMMERCE SC, TAXES

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BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[DIVISION BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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HEARING

17 W.P.(Cri.)/4/2019 FIXED	TUPE SUBHASH Versus THE UNION OF INDIA AND 4 ORS.	MRS P BARMAN MR. R MAZUMDAR MRS P RAI MR. M PHUKAN MR H BEZBARUA MR. U SARMA MS. P K DEVI	MS. B SARMA (C.G.C.) ASSTT.S.G.I.
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BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
29	WP(C)/6648/2024 B/O	BHABA KANTA NATH Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV	SC, G M D A
- FOR ORDERS -				
30	WP(C)/943/2024 (FOR WITHDRAWAL), B/O	TUNTUN DUARA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R Deka S I AKAND MS G TALUKDAR	GA, ASSAM SC, FINANCE SC, REVENUE
31	WP(C)/2232/2024 (FOR WITHDRAWAL), B/O	BANDIPA BORA @ BANADIPA BORA Versus THE STATE OF ASSAM AND 6 ORS	S I AKAND MS G TALUKDAR	GA, ASSAM MR. G PEGU (r-7) SC, NF RLY SC, FINANCE DEPTT. SC, REVENUE

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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,10th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
53	Bail Appln./3621/2024 WITH CASE RECORD (SCANNED COPY), FIXED	JAYANTA TAW Versus THE STATE OF ASSAM	MR. A BURAGOHAIN MR. M KHAN MR P KOULI	PP, ASSAM
ORDERS				
54	Crl.Pet./997/2024 B/O	BHABESH SARMA Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	PP, ASSAM
HEARING				
55	Crl.Pet./373/2013 PART-HEARD, LCR 3 FILES WITH CASE DIARY, FIXED	LAL CHAND AGARWALA Versus CENTRAL BUREAU OF INVESTIGATION C.B.I and 2 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MR.A AHMED MRS.K H CHOUDHURY MR.Z ARAFAT	MR.K K BHATRA MR.R K BHATRA MS.P HAJURI SC, C B I SC, CBI
	WITH Crl.M.C./676/2014 in Crl.Pet./373/2013	CENTRAL BUREAU OF INVESTIGATION Versus LAL CHAND AGARWALA	MR.P N GOSWAMI SC, CBI	MR.J I BORBHUIYA MRS.F BEGUM MRS.K H CHOUDHURY
56	WITH Crl.Pet./226/2013	MD. GIASUDDIN AHMED and ANR. Versus CENTRAL BUREAU OF INVESTIGATION C.B.I and ANR.	MR Z KAMAR MR.S SHARMA MR.J DEKA MR B TALUKDAR MR A SHORIF	MR.K K BHATRA MR.A C BURAGOHAIN MR.R K BHATRA SC, CBI SC, C B I
57	WITH Crl.Pet./372/2013	JAYDEV DAS Versus CENTRAL BUREAU OF INVESTIGATION CBI and 2 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MR.M K CHAKRAVORTTY MR.Z ARAFAT MR.P I JOSE	MR.K K BHATRA MR.R K BHATRA MS.P HAJURI SC, C B I SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 10/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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40)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 13

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
26	WP(C)/5508/2023 FIXED	LEENA DAS @ MUSSTT. ALINA BEGUM Versus THE STATE OF ASSAM AND 7 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. T J MAHANTA (R-7) GA, ASSAM (R1 - R6) SC, AG MR. P P DUTTA MS P SARMA (R-7) MS. P P DAS (R-7)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
23	Bail Appln./2791/2024	MISTAL HOQUE AND 2 ORS Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
24	RSA/178/2024 B/O	ABDUL ALI Versus SULTAN ALI AND ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	
	WITH I.A.(Civil)/3031/2024 in RSA/178/2024	ABDUL ALI Versus SULTAN ALI AND ORS	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	
HEARING				
25	MFA/30/2015 WITH LCR, B/O	UNION OF INDIA Versus M/S SHREE GOPAL ENTERPRISES	MS.M CHATTERJEE SC, NF RLY MS.U CHAKRABORTY MS.S P DAS	MR.K P MAHESWARI MR.A GOYAL MS.S T BOKTH MS.M SHARMA
26	MFA/71/2015 WITH LCR, B/O	UNION OF INDIA and ANR, Versus M/S CEMENT MANUFACTURING CO. LTD.	MSB DEVI MR.B SARMAH Rly. Adv. MR G GOSWAMI MR.N K DAS MS.N MEDHI	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA M. KALITA MR. DIVYANSH RATHI
27	MFA/125/2017 WITH LCR, B/O	ORIENTAL INSURANCE CO. LTD. Versus RITA CHUTIA BORAH and ANR.	MS.N MODI MR.M CHOUDHURY MR.S DUTTA MR.C SHARMA	MD. J AHMED MR.B CHAKRABORTY(R-1) MR. B K GOGOI(R-1) N J MEDHI C. DEKA(R-1) MRS.S UPADHYAYR-1 MR. A TODI MR.K K UPADHYAY(R-1)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
17	AB/3191/2024 WITH OFFICE NOTE, FIXED	BAHAR UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
HEARING				
18	Crl.A./74/2015 WITH LCR 1 FILE, FIXED	MD SUNAMUDDIN SHEIKH Versus MD IBRAHIM ALI and 3 ORS	MS.B HAZARIKA MS.S K NARGIS MS.A NEOG	MR. T J MAHANTA

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
18	Bail Appln./3144/2023 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	SAFIK MIAH AND ANR Versus THE STATE OF ASSAM	MR. N J GOGOI M.A. BEGUM	PP, ASSAM

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32)	MRS. A GAYAN	09-12-2024	To	13-12-2024
33)	MR J ISLAM	10-12-2024	To	24-12-2024
34)	MR. H BURAGOHAIN	10-12-2024	To	12-12-2024
35)	MR. S BAROOAH	10-12-2024	To	13-12-2024
36)	MR I HASSAN	11-12-2024	To	20-12-2024
37)	MR. A BHATTACHARYA	11-12-2024	To	11-12-2024
38)	MR B PRASAD	09-12-2024	To	20-12-2024
39)	MR. S P ROY	10-12-2024	To	20-12-2024
40)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,10th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
21	Crl.Rev.P./496/2024 B/O	BAIDYA NATH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR T N SRINIVASAN MR. N ISLAM	PP, ASSAM
ORDERS				
22	Crl.Rev.P./456/2023 WITH LCR 2 FILES, B/O	SMT. DEVI TIBRIWAL AND ANR Versus SMT. MEHEK TIBRIWAL	MR. R S MISHRA	
23	Crl.Pet./1322/2024 B/O	KHAIRUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 10/12/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MS. K YADAV	21-10-2024	To	10-12-2024
4)	MR. R L YADAV	21-10-2024	To	10-12-2024
5)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
6)	MR S SARMA	22-11-2024	To	15-02-2025
7)	MR J DAS	28-11-2024	To	31-12-2024
8)	MS. D SAIKIA	04-12-2024	To	10-01-2025
9)	MR. U K BORTHAKUR	30-11-2024	To	15-12-2024
10)	MR. T N DAS	01-12-2024	To	12-12-2024
11)	MR. N BARUAH	02-12-2024	To	15-12-2024
12)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
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15)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
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19)	MR. S SINHA	05-12-2024	To	20-12-2024

20)	MR G CHOUDHURY	06-12-2024	To	11-12-2024
21)	MR G JALAN	09-12-2024	To	10-12-2024
22)	MR. D KAKOTI	06-12-2024	To	15-12-2024
23)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
24)	MS B CHOUDHURY	10-12-2024	To	10-12-2024
25)	MR D K BHATTACHARYYA	10-12-2024	To	11-12-2024
26)	MR. M SHARMA	09-12-2024	To	13-12-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CRIMINAL BENCH AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
27	MACApp./239/2021 B/O	PRAKASH TODI Versus THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. R DUBEY MS. A B KAYASTHA	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	WITH CO/4/2022 in MACApp./239/2021	ORIENTAL INSURANCE COMPANY LTD. Versus PRAKASH TODI AND 2 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
28	I.A.(Civil)/3675/2022 B/O in MACApp./12553/2022	THE ORIENTAL INSURANCE CO. LTD. Versus SAYAD JAMAL @ SURAJMAL @ SAIDUR ALI AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MS. R D MOZUMDAR (r-5) MR. B K DAS (R-1) MS. C MOZUMDAR (r-5) MR. S P SHARMA (r-5)
	WITH MACApp./12553/2022 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus SAYAD JAMAL @ SURAJMAL @ SAIDUR ALI AND 4 ORS. F	MR. S K GOSWAMI	
	WITH I.A.(Civil)/12554/2022 (Filing Number)	THE ORIENTAL INSURANCE CO. LTD. Versus SAYAD JAMAL @ SURAJMAL @ SAIDUR ALI AND 4 ORS. F	MR. S K GOSWAMI	
HEARING				
29	MACApp./277/2020 WITH LCR, B/O	DULAL BARUAH AND ANR Versus SMTI. BINA HAZARIKA	MR. S N TAMULI MS. A BEGUM	MD A SAHAD MR. J B SAIKIA

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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR TUESDAY, THE 10TH DAY OF DECEMBER, 2024]

[AT 2:00 PM]

BEFORE

HON'BLE MRS. JUSTICE MITALI THAKURIA

[COURT NO: 19]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING]

ORDERS

- | | | | |
|---|--|---|---|
| 1. ELECTION PET. 6/2024
FIXED | NYAMAR KARBAK
VERSUS
PESI JILEN | MARTO KATO
KEEKLOYA
NYALI SORA
JUMGE KARBAK
M TANGA | ROMJIR RAKSHAP
BOMNYA KAMDAK
TAKOM ROLENG |
| WITH
I.A.(C) 209/2024
IN ELECTION PET.
6/2024 | PESI JILEN
VERSUS
NYAMAR KARBAK | ROMJIR RAKSHAP | MARTO KATO |
| WITH
I.A.(C) 226/2024
IN ELECTION PET.
6/2024 | NYAMAR KARBAK
VERSUS
PESI JILEN | JUMGE KARBAK | ROMJIR RAKSHAP |



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR TUESDAY, THE 10TH DAY OF DECEMBER, 2024]

[AT 3:00 PM]

BEFORE

HON'BLE MR. JUSTICE BUDI HABUNG

[COURT NO: 22]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING**]

MOTION

1. AB 141/2024	MONOJ PAIT VERSUS THE STATE OF AP	TABIT TAPAK ASO DALBONG Y PANGU T TABING	PP OF AP
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ORDERS

2. CRL.PET. 97/2024	TUSSO MURTE OPO VERSUS THE STATE OF AP AND ANR.	MINKI BOJE TELI ANGO M G SINGH	TABA TAGUM LIKHA TABIN RAGE KOYU PP OF AP
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